Annexure 2

Name of the corporate debtor: Devika Universal Lands Private Limited Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025) List of creditors as on: 04-07-2025

List of anomational anaditana (athen the

N	SI. No.	Name of creditor	Details of claim received		List of operational creditors (other than Workmen, Employees and Govern Details of claim admitted					Amo unt	Amount of any	Amount of	Amount of claim	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of conti ngent claim	mutual dues,	claim not admitted	under verificatio n	
10,76,1-3	(leen	Kartik Media	26-06-2025	1,69,66,984	1,26,78,453	Operatio nal	NII SOUANSHU	Nil	No	100%	Nil	Nil	Nil	42,88,531	Admitted partially to the extent of amount of default mentioned in CIRP admission order , Further disable to verify balance amount of Rs. 42,88,531due to no proofs received in support of saic balance amount from operational creditor (Original Applicant) and non-receipt of books of

- I	141			1949 S 144 9 199	
			2 ³	37	accounts from
1. 1. 1. 1. A.		for the second sec	 		Corporate
	×				Debtor

Judhowin Guys

Sudhanshu Gupta [Interim Resolution Professional of Devika Universal Lands Private Limited] Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668 Office at: 311, Agarwal Chamber-2, Plot No. 30, 31 Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Contact No.: 9811547321 Email Address: sg 1973@rediffmail.com, devikaunilands.cirp@gmail.com

Place: Delhi Date:

